

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/82/(IB)/2017  
NAME OF THE PETITIONER(S) : SIKA INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : EMAS ENGINEERS & CONTRACTORS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M/S. T.M. HARIHARAN  
1. LEEHA RAMAN.

  
Counsel for Petitioner



**ORDER**

Counsel for petitioner present and filed proof of service of notice served on the respondent but it was not in order. He is directed to send fresh notice to the respondent and file proof of sending and effecting service by way of an affidavit by the next date of hearing. Time extended at request. Put up on **28.07.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)